## Annexure-1

## Name of the corporate debtor: Varsha Corporation Limited; Date of commencement of Liquidation 02nd August,2023 List of stakeholders as on: 23rd October,2023

List of secured financial creditors

(Amount in ₹)

	Sl. No.	Name of Creditor	Details of claim received		Details of claim submitted								A		A a 4 a 6	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted		Amount of any Mutual dues, that may be set- off	Amount of	under	Remarks, if any
	- 11	State Bank of India	12-09-2023	1,90,53,52,340.31	1,90,53,52,340.31	Secured	Not provided	Yes	As per Schedule I	NA	96.86	0	0	0	0	
		Total		1,90,53,52,340.31	1,90,53,52,340.31											

## SCHEDULE I- DETAILS OF SECURITY INTEREST

Facility	Description	Type of charge
Primary (FBWC/NFBWC/WCTL)	Hypothecation charge on current assets of the	1st charge
	Company on first pari passu basis.	
Collateral (FBWC/NFBWC/WCTL)	Varsha building ,Plot No. 13,CTS No. 720,	1st charge
	Adarsha CHS Society, Ramchandra Lane	
	Extention ,Malad West, Mumbai 400066	
	Property in the name of Mrs. Indra	
	Shantilal Jain	
	Gala No. 21 to 36,38 to 40 at the First Floor &	1st charge
	Gala No. 41 to 60 at the second Floor, 'B' Bldg,	
	Sharad Industrial Estate,140,Lake Road,	
	Bhandup(W) Mumbai-40007 Property in the	
	name of Sharad Construction Ltd.	
	Two Sheds building A, Sharad Industrial Estate	1st charge
	140,lake Road, Bhandup, Mumbai 400078	
	Property in the name of Sharad construction Ltd.	
	Fixed Assets of thr company i.e computer and	1st charge
	other office items present and Future	